

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – (MEMBER JUDICIAL)

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/410/ (IB)/2017

NAME OF THE PETITIONER(S)

: LILLY MARITIME PVT LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING CO PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. GIRLDHARA XE

Advocato

Gornan

, R. Murugan

ALVOCATE

For Raspondent

Ring

ORDER

Counsel for petitioner present and filed an affidavit u/s 9(3)(b) and prayed time for filing the bank statement and other related supporting documents. Counsel for respondents present and prayed time submitting that the senior counsel could not attend the Tribunal today and also for placing the proceedings of the pending arbitration in this regard. Considering the request of both sides, time enlarged. Put up on 17.07.2017 at 2.30 P.M.

(K.Anantha Padmanabha Swamy)
Member (Judicial)